

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/1/2021-22/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Arun Kumar Dubey, Judicial Magistrate, Madhupur (Deoghar).
2. Mr. Alok Kumar, Addl. Civil Judge (Jr Div.)-cum-J.M., Jamshedpur.
3. Mr. Abhishek Srivastava, S.D.J.M., Dhanbad.
4. Mr. Narendra Kumar, Civil Judge (Jr Div.)-cum-J.M., Jamshedpur.
5. Miss Mosrat Ziya Tara, Addl. Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
6. Mr. Manoj Kumar Indwar, J.M.-cum-P.M.(J.J.Board), Dhanbad.
7. Mr. Anil Kumar III, S.D.J.M., Bokaro.
8. Mr. Shera Samson Tirkey, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Judge I/c, Dhanbad.
9. Mr. Sharat Nishikant Kujur, Civil Judge (Jr Div.)-cum- P.M.(J.J.Board), Garhwa.
10. Mr. Milan Kumar, S.D.J.M.-cum- Addl. Civil Judge (Jr Div.), Porahat (Chaibasa).
11. Miss Ritu Kujur, Addl. Civil Judge, (Jr Div.)-cum-J.M., Daltonganj.
12. Miss Veena Kumari, Addl. Civil Judge (Jr Div.)-cum-J.M., Garhwa.
13. Mr. Gautam Kumar, S.D.J.M.-cum-Civil Judge (Jr Div.)-cum-P.M. (J.J.Board), Ramgarh.
14. Mr. Manish Manikant Pradhan, Judge I/c-cum-J.M., Deoghar.
15. Mr. Praveen Oraon, Addl. Civil Judge, (Jr Div.)-cum-J.M., Ranchi.
16. Mr. Ravi Choudhary, J.M-cum-Judge I/c, Garhwa.
17. Mr. Nirbhay Prakash, Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
18. Miss Nirmala Barla, S.D.J.M.-cum-Civil Judge (Jr Div.), Gumla.
19. Mr. Ashok Kumar No. IV, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Judge I/c, Ranchi.
20. Miss Anamika Kisku, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Spl. Judge, Elected MP/MLA, Ranchi.
21. Mr. Remi Praphul Baa, S.D.J.M., Hazaribagh.
22. Miss Anju Kumari Minz, Civil Judge (Jr Div.), Ranchi.
23. Miss Santoshini Murmu, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Special Judge, Elected MP/MLA, Dhanbad.
24. Mr. Krishna Lohra, Addl. Civil Judge (Jr Div.)-cum-J.M., Garhwa.
25. Miss Seema Kumari Minz, J.M.-cum-P.M. (J.J.Board), Giridih.
26. Miss Mariam Hemrom, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Special Judge, Elected MP/MLA, Hazaribagh.
27. Mr. Bhupesh Chandra Samad, Civil Judge (Jr Div.)-cum-J.M.-cum-P.M. (J.J. Board), Bokaro.
28. Mr. Surendra Bedia, S.D.J.M, Godda.
29. Mr. Vishal Majhee, Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
30. Miss Shruti Soren, Addl. Civil Judge (Jr Div.)-cum-J.M., Giridih.
31. Mr. Walter Bhengra, J.M.-cum-Judge I/c, Godda.
32. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
33. Mr. Deepak Kumar Sahu, S.D.J.M.-cum-Judge I/c, Bermo at Tenughat (Bokaro).
34. Mr. Rishi Kumar, Addl. Civil Judge (Jr Div.)-cum-J.M., Chaibasa.
35. Mr. Tausif Meraz, S.D.J.M.-cum-Civil Judge (Jr Div.)-cum-Judge I/c-cum-P.M. (J.J.Board), Chaibasa.
36. Mr. Amikar Parwar, Railway Judicial Magistrate, Porahat (Chaibasa).
37. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.Board), Chatra.
38. Mr. Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr Div.), Chatra.
39. Mr. Amit Gupta, S.D.J.M.-cum- Judge I/c, Daltonganj.
40. Mr. Satish Kumar Munda, Civil Judge (Jr Div.)-cum-Spl. Judge, Elected MP/MLA, Daltonganj.
41. Mr. Manoj Kumar, Railway Judicial Magistrate, Daltonganj.
42. Miss Rashmi Agrawal, S.D.J.M, Deoghar.

43. Miss Babita Mittal, J.M.-cum-P.M. (J.J.Board), Deoghar.
44. Miss Sandhya Prasad, Judicial Magistrate, Deoghar.
45. Miss Sushila Hansda, S.D.J.M., Madhupur (Deoghar).
46. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Madhupur (Deoghar).
47. Miss Punam Kumari, Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
48. Miss Pratima Oraon, Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
49. Mr Bijai Kumar Yadav, J.M.-cum-Judge I/c-cum-P.M. (J.J.Board), Dumka.
50. Mr. Jitendra Ram, S.D.J.M.-cum-Spl. Judge, Elected MP/MLA, Dumka.
51. Mr. Ashish Agarwal, Judge I/c-cum-J.M., Giridih.
52. Mr. Edith Horo, Civil Judge (Jr Div.)-cum-J.M., Giridih.
53. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.Board), Godda.
54. Mr. Pranav Kumar, Judge I/c-cum-J.M.-cum-P.M. (J.J.Board), Gumla.
55. Miss Sumeta Shweta Minz, J.M.-cum-P.M. (J.J.Board), Hazaribagh.
56. Miss Reema Kumari, Civil Judge (Jr Div.)-cum-J.M., Hazaribagh.
57. Miss Kanchan Kumari, J.M.-cum-P.M. (J.J.Board), Jamshedpur.
58. Miss Supriya Rani Tigga, Civil Judge (Jr Div.)-cum-J.M., Jamshedpur.

*Sub:* - Nomination to attend two days Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training (R-7) **Civil Judge (Jr. Div.)** One third of the cadre, (1<sup>st</sup> Batch) **scheduled to be held on 25<sup>th</sup> and 26<sup>th</sup> June, 2022 through Physical Mode.**

Sir / Madam,

In continuation to this court's letter no. 1584 dated 02.05.2022 on the subject noted above; I am directed to inform that the Court has been pleased to approve the proposal for organising Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training (R-7) **Civil Judge (Jr. Div.)** One third of the cadre, (1<sup>st</sup> Batch) **scheduled to be held on 25<sup>th</sup> and 26<sup>th</sup> June, 2022 through Physical Mode.**

You are, therefore, directed to attend the aforesaid programme through **physical mode** on the dates as mentioned above. The provision for the stay of outstation participants have been made in the hostels of the Academy from the evening of 24<sup>th</sup> June till the evening of 26<sup>th</sup> June, 2022.

You are, further, directed to be present in proper dress in the Judicial Academy Jharkhand on 25<sup>th</sup> June, 2022 at 09.30 A.M.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 2267 /Apptt.

Dated, Ranchi, the 23/6/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1425/JAJ dated 21.06.2022/ All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
23.6.22  
Registrar (Administration)